

# High Court of Sikkim

Record of proceedings

## **I.A. No.01 of 2023 in CRL.L.P/15/2023/(Filing No.)**

State of Sikkim

Applicant

*VERSUS*

Krishna Prasad Bishwakarma and Another

Respondents

Date : **04-12-2023**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**  
**THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant

Mr. Thinlay Dorjee Bhutia, Additional Public Prosecutor.  
Mr. Sujan Sunwar, Assistant Public Prosecutor.  
Mr. Shakil Raj Karki, Assistant Public Prosecutor.

For Respondents

None present.

### **O R D E R**

Rai, J.

None appears for the Respondents.

Registry reports that as per the online postal tracking report the item has been "Dispatched to BO".

Let us await the service of Notice.

In view of the intervening winter vacation, list thereafter.

**Judge**  
04-12-2023

**Judge**  
04-12-2023